

and Lakshadweep the average mandays of employment generated was much higher (more than 10) than that at the all India level. For instance, in the State of Orissa, where there is high incidence of poverty, the JRY worker got employment to the extent of 12.32 mandays on an average during the reference period. Similarly, in Assam, Goa, Orissa and Lakshadweep the corresponding figure of employment generation was 10.72 and 22.06, 22.10 mandays during the last 30 days preceding the date of survey.

- (x) Assets created were found to be maintained in majority of the cases (58%) by village panchayats. However, in about 17.5% cases, they were not maintained by any agency.
- (xi) The JRY workers were almost unanimous in reporting that assets created were useful for the poor people. About 74% of the workers were also satisfied with the benefits received under the JRY. However, more than one third opined that wage rate should be increased as it was low.

B. Areas of Concern :

- (i) The survey revealed that out of 3081 Heads of elected panchayats, at all India level, only 39% were exposed to training level for implementation of JRY works. This is not in conformity with the guidelines laid down for village panchayats for handling JRY works. There is need for more orientation of Heads of Village Panchayats through training programmes.
- (ii) Of the total employment generated, the share of women was only 20%. As per the guidelines, 30% of the employment opportunities should have been earmarked for women.
- (iii) In certain States like Assam, J&K, Tripura, Dadra & Nagar Haveli, Delhi, Lakshadweep and Pondicherry the Annual Action Plans were not discussed at all in the Gram Sabha meetings as laid down under the guidelines. This is a serious reflection on the working of village panchayats.
- (iv) The survey probed various reasons for delay in completion of works by village panchayat. The most prominent reason attributed by village panchayats for non-completion of works was 'shortage of funds'. Roughly, 43% of the works were delayed on account of shortage of funds at the all India level. In some of the States like Goa, Haryana J&K, Karnataka, Manipur etc. roughly 80% to 100% of the works could not be completed due to shortage of funds.
- (v) Generally village panchayats are expected to utilize locally available material for various works undertaken by them. However, the survey results

have revealed that the use of locally available material was not very appreciable of funds.

- (vi) Survey results revealed some disparity in the average wages paid per mandays to a male and female unskilled worker. As per the guidelines, there should be no disparity in the average wages paid per manday to be a male or female unskilled worker. The survey results have shown that in certain States like Andhra Pradesh, Kerala, Maharashtra, Tamil Nadu and Pondicherry, there was disparity in the average wages paid per manday to a male and female unskilled worker.
- (vii) As per the guidelines, rural poor below the poverty line constitute the target group. However, the survey results have revealed that of the total workers who participated in JRY works, roughly 57% had an annual income of Rs. 6401 and above and only 43% had an annual income below Rs. 6400. Thus, it would be seen that a major proportion of JRY workers who belonged to the ineligible category took advantage of JRY programme.

New Depots

5292. DR. M. JAGANNATH : Will the PRIME MINISTER be pleased to state :

(a) whether Bharat Petroleum propose to construct a new depot at Cherlapalli and Ongole in Andhra Pradesh and set up a Coastal installation at Kakinada;

(b) if so, the target for completion of the project; and

(c) the progress made so far ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c) : The Bharat Petroleum Corporation Ltd. has a depot at Cherlapalli. The progress and likely dates of completion of a new depot at Ongole and a coastal terminal at Kakinada are given below :—

Depot	Progress	Likely Date of Completion
Ongole	Construction activity is at an advanced stage.	December, 1996.
Kakinada Coastal Terminal.	Preliminary work of soil investigation, land development and construction of a boundary wall has been completed.	March, 1998

Allotment of Land by D.D.A.

5293. SHRI SATYAJITSINH DULIPSINH GAEKWAD: Will the PRIME MINISTER be pleased to state :

(a) the names of Cooperative Group Housing Societies to whom DDA has allotted land in Dwarka, Pappankalan;